

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (IB)-1787/(MB/2017)

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.06.2018**

NAME OF THE PARTIES: Geodata India Pvt. Ltd.

**v/s.**

Pratibha Industries Ltd.

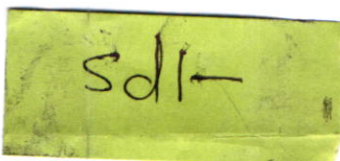
SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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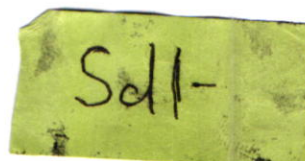
**Order**

13. C.P. (IB)-1787/(MB/2017)

By the order of this bench, the case is adjourned to  
06.07.2018.



V. NALLASENAPATHY  
Member (Technical)



M.K. SHRAWAT  
Member (Judicial)